

only one time or for a limited telecast rights of a programme, all the rights of commissioned programmes are owned by Doordarshan permanently. Moreover, Doordarshan commissions programmes on subjects which require special treatment and/or are normally not produced by private producers.

(b) Receipt of proposals and selection is an ongoing activity depending on the programme requirements of Doordarshan from time to time. As per information collected from the Kendras, details of proposals Kendra-wise awaiting approval are annexed.

(c) Sometimes there are delays in according approval to commissioned programmes due to paucity of funds and non-availability of necessary preview equipments at Kendras.

(d) and (e). Such somplaints are received by various Kendras and the Directorate General, Doordarshan, from time to time. Compalaints of a serious nature indicating gross procedural irregularities are inquired into departmentally and matter referred to the Central Bureau of Investigation, whenever warranted. These actions are taken to ensure that programmes are selected on merit.

STATEMENT

S.No.	Kendra	Number of Programmes	
		Commissioned	Royalty
1.	Delhi	-	60
2.	Bangalore	3	9
3.	Bombay	7	-
4.	Madras	-	9
5.	Bhopal	1	-
6.	Guwahati	-	-
7.	Bhubaneshwar	353	64
8.	Hyderabad	-	-
9.	Thiruvananthapuram	-	35
10.	Jalandhar	-	-
11.	Calcutta	-	26
12.	Patna	-	-
13.	Srinagar	-	-
14.	Ahmedabad	-	-
15.	Lucknow	42	-
16.	Jaipur	-	30
Total		406	233

ITDC Hotels

*138. SHRI SOUMYA RANJAN : Will the Minister of TOURISM be pleased to state :

(a) whether any target has been fixed for construction, renovation and upgradation of the ITDC hotels during the next three years; and

(b) if so, the details thereof?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA): (a) and (b). The Plan proposals of ITDC for the year 1996-97 include the following :

- (i) Construction of a 100 room, 5-Star hotel at Chandigarh.
- (ii) Reconstruction and conversion of the existing Lodhi hotel into a 310 room, 5 Star hotel.

Renovation/upgradation of hotels is a continuous process and schemes are drawn up and implemented every year.

[Translation]

Workers in Management

*139. SHRI RAMENDRA KUMAR : Will the Minister of LABOUR be pleased to state :

(a) whether there is any proposal for participation of workers in management for better functioning of Public Undertaking; and

(b) if so, the details thereof?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) and (b). A scheme for Employees' Participation in Management is operating since 1983 in all Central Public Sector Undertakings except those undertakings which are specifically exempted from the operation of the Scheme. All Departmentally run undertakings of the Central Government are also excluded from the Scheme.

The Scheme envisages constitution of bipartite forums at the shop and plant levels. In enterprises considered suitable, it also provides for board level participation. The Scheme provides for bipartite consideration of certain work-related issues concerning production, quality, targets, technological improvement, safety, welfare measures, environmental issues, absenteeism, financial performance of the enterprise etc.

[English]

Supply of Pure Food Items

*140. SHRI DATTA MEGHE : Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state :

(a) whether the Government are aware of the fact that poor quality food items such as wheat, rice and sugar are being supplied to the consumers through fair price shops; and

(b) if so, the steps taken/proposed to be taken by the Government to provide good quality wheat, rice and sugar the consumers through fair price shops and to improve the Public Distribution System?